

**HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR**

S.B. Civil Writ Petition No. 5595/2021

Urmila Wife Of Late Dr. Kamal Kant

----Petitioner

Versus

State Of Rajasthan

----Respondent

For Petitioner(s) : Mr. Sunil Samdaria

For Respondent(s) :

HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA

Order

18/05/2021

The defect/s may be removed after the lock-down is over.

Issue notice, returnable by 07.07.2021. Additionally, notices may be served through e-mail also.

Heard on the stay application.

No case for stay is made out. The stay application is accordingly dismissed.

List the case again on 07.07.2021.

(SANJEEV PRAKASH SHARMA),J